



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A.NO. 01014 OF 2016

ILA PATRA, daughter of late
 worked as Health organisation
 Dum Dum Airport,
 Sarat Chandra Patra, presently

residing at 77 Tarun Sengupta

Pally, Manickpore P.O

Italgacha, Dum Dum Kolkata

700 079.

... Applicant.

Versus

1. Union of India, through the ~~Principal~~
 * ~~Secretary~~
 Ministry of Civil Audition,

Room No. 268, 2nd floor, Block-

B, Rajiv Gandhi Bhavan

Safdarjung Airport, Delhi - 3.

2. Airport Health Organization,

W

NSCBI Airport, Dum Dum

through the Airport Health

Officer, Dum Dum, Kolkata -

700 052

3. The Senior Account Officer, ,

PAO Ministry of Health and

Family Welfare, 15/1,

Chawringhee Square, Kolkata -

700 069

4. The Director (P.P),

Department of Pension &

Pensioners Welfare, Lok Nayak

Bhawan, Khan Market, New

Delhi- 110 003

5. The Pay & Account Officer,

Ministry of Finance Department

of Expenditure, CPAO, Trikoot-

✓

II, Bhikaji CAMA New

Delhi- 66

W.H.

No. O.A. 350/01014/2016

Date of order: 14.8.2017

Present: Hon'ble Mr. A.K. Patnaik, Judicial Member
 Hon'ble Dr. Nandita Chatterjee, Administrative Member

For the Applicant : None

For the Respondents : Mr. B.P. Manna, Counsel

ORDER (Oral)

A.K. Patnaik, Judicial Member:

None appears for the applicant. Mr. B.P. Manna, Ld. Counsel for the official respondents is present and heard.

2. With the aid and assistance of Mr. Manna we came across the order sheets and Mr. Manna submitted that this O.A. was filed on 1.7.2016 and notice was issued on 7.11.2016. After the notice was issued, though the official respondents have filed the reply statement but till date neither the applicant has taken any steps for filing the rejoinder nor made any efforts to argue the instant O.A. We find that for last several occasions none appeared for the applicant and the order sheet shows that none appeared for the applicant on 6.4.2017, 5.6.2017, 12.6.2017, 21.6.2017, 27.6.2017, 29.6.2017 and, therefore, the Registry also sent a notice to the applicant in the postal address given in the cause title. Though on 10.8.2017, Ld. Counsel for the applicant was present and in his presence the matter was directed to be listed on 14.8.2017. Therefore, the matter was listed today but today also none appears for the applicant.

3. It seems that the applicant has lost interest to pursue the matter and the O.A. is dismissed on the ground of non-prosecution.

4. A copy of this order be transmitted to the applicant.

(Dr. Nandita Chatterjee)
 Administrative Member

(A.K. Patnaik)
 Judicial Member